

To

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Asdviser

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Sub: Consultation Paper on "Transparency in Publishing of Tariff Offers" issued on  
27<sup>th</sup> November 20119

Sir,

After going through the consultation paper, the comments on the issues raised in the consultation paper are submitted as follows :-

Question 1 :

Yes, there should be a prescribed format for publishing tariff keeping in view the demands/interests of consumers by making available all relevant information to them as it will help the consumers for transparency in communication of tariff offers by the TRAI.

Question 2 :

The tariffs should be published on multiple channels as already narrated in this question but there is no need of separate format for each channel. It is suggested that the format should be self explanatory and must cover all aspects of tariff keeping view the desirability of each channel.

Question 3 : Yes.

Question 4 :

Yes because it will assist the consumers for choosing a particular plan for their needs.

Question 5 :

Yes, ISPs should be mandated to introduce a tariff calculator as it will convey the effectiveness cost of enrolment and continued subscription to the consumers. With this feature the TRAI will become financially more sound.

Question 6:

Yes. All plan should be elaborated clearly.

Question 7 :

Yes, with this the consumers will feel more conveniently to decide upon the plan.

Question 8 :

Yes, the service providers should be required to publish all plans in details in the prescribed format merely then the consumers will be attracted to the said plans more and more and with great interest.

Question 9 :

Of course.

Question 10 :

Yes, the tariff published in prescribed format invariably be displayed on websites of the service providers in very good manner. The manner of display should be prescribed by the authority and this will definitely attract more consumers.

Question 11 :

The procedure prescribed in this question is enough and needs no elaboration.

Question 12 :

Yes, the proposed monitoring and compliance mechanism is enough and needs no further suggestion.

Question 13 :

All the above suggestion will definitely serve the purpose of TRAI and needs no further consultation.

From : Sonia Sharma Sr. Acctt. % DAP, Jammu